No. PFG(724)/09-Ad.-II Government of India Ministry of Corporate Affairs

Shastri Bhavan, 'A' Wing, 5th Floor, New Delhi, dated 01 .04.2013

OFFICE ORDER

Consequent upon his transfer from MCA Hars. to the O/o Official Liquidator, Chandigarh vide this Ministry's office order No-A22011/1/2013-Ad.II dated 21.01.2013, Shri Manjit Singh, Assistant Director at Hars. is hereby relieved of his duties from this Ministry w.e.f. 01.04.2013(afternoon) with the direction to report for duty as Assistant Official Liquidator in the O/o Official Liquidator, Chandigarh.

(R.K. Pandey) Under Secretary to the Government of India Tel No. 2338 3507

To

- Shri Manjit Singh, Assistant Director with a request to provide No Dues Certificate from all concerned. He is not eligible for TA/DA as it is a request transfer.
- 2. Cash Section (2 copies)
- 3. Official Liquidator, Chandigarh.
- 4. Regional Director (NR), Noida.
- Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.
- Vigilance/General /Library/Admn.I Sections /Co-op Thrift
 Credit Society/MCA-21/LAPAR Cell.
- 7. Service Book and Personal file.
- 8. Guard file.

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